

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

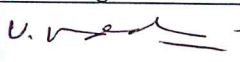
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

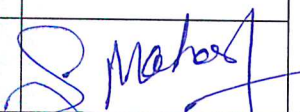
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2019 AT 10.30 AM

| | |
|----------------------------------|--------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP NO. 424/241/HDB/2019 |
| NAME OF THE COMPANY | Geeta Plyboards Pvt Ltd |
| NAME OF THE PETITIONER(S) | Ambalal Patel & (05) Others |
| NAME OF THE RESPONDENT(S) | Geeta Plyboards Pvt Ltd & (04)Others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| V. Venkata Rami Reddy | Advocate | 9542239039 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| G.S.V. Seetha | Advocate | 7207207211 | |
| S. Mahesh Kumar | Advocate | 9676852975 |  |

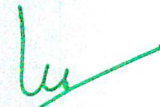
ORDER

Counsel representing both sides are present. Time is enlarged for filing counter at request. Put up the matter on 09.12.2019.



MEMBER TECHNICAL

Santi



MEMBER JUDICIAL